NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 14/(MAH)/2014

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. D. R. Sharma

V/s.

M/s. Bajaj Finance Limited

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

SIGNATURE

F. Nipa Shah Advocale

Order Co. Appeal NO. 14 /59/CLB/MB/MAH/2014

Petitioner side has filed the rejoinder; Respondent side is absent.

List this matter for hearing on 4.1.2017.

sd/-

B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)